

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
LOK SABHA  
UNSTARRED QUESTION NO.23  
TO BE ANSWERED ON 25.4.2016  
VAISAKHA 5, 1937 (SAKA)

REVENUE EARNED THROUGH ENTRANCE FEE

23. SHRI VENKATESH BABU TG. :

Will the Minister of CULTURE be pleased to state:

- (a) the revenue earned by the Government through Entrance fee from various ASI protected monuments in the country;
- (b) whether it is a fact that revenue from some of the monuments have been reduced in the last few years;
- (c) if so, the details along with the reasons therefor, year-wise;
- (d) whether any steps have been taken by the Government to revamp, propagate the historical importance of those monuments and to generate more revenue from them in the coming years; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE) AND  
MINISTER OF STATE, CIVIL AVIATION

(DR. MAHESH SHARMA)

- (a) The revenue earned through entry fee from various ASI protected monuments during the year 2014-15 is Rs.9338.50 lakhs.
- (b) No, Madam, no discernible change has been seen.
- (c) Does not arise.
- (d)&(e) Besides providing tourist amenities like drinking water, toilets and other facilities like benches, pathways, signage etc., environmental development in and around centrally protected monuments is taken up for better presentation. So far as to create awareness about centrally protected monument, awareness campaigns are observed during World Heritage Day, World Heritage Week and on other occasions in addition to organizing photo-exhibition, publicizing free literature and providing information about selected monuments on Archaeological Survey of India's website.  
The entry fee for ticketed monuments has been increased with effect from 1.4.2016. The entry fee structure applicable at centrally protected ticketed monuments is at Annexure.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (d)&(e) OF THE LOK SABHA UNSTARRED QUESTION NO. 23 FOR 25.4.2016

Entry fee Structure at Centrally Protected Ticketed Monuments effective from 1.4.2016

Category A (World Heritage Monuments)	(i) Citizen of India and visitors from SAARC and BIMSTEC countries and overseas citizens of India	Rs.30 per head
	(ii) Others (All Nationals other than from countries mentioned above)	Rs.500 per head
	(iii) Others (as ii above)	*Rs.750/- per head

Category B (Other ticketed Monuments)	(i) Citizen of India and visitors from SAARC and BIMSTEC countries and overseas citizens of India	Rs.15/-per head
	(ii) Others (All Nationals other than from countries mentioned above)	Rs.200/-per head
	(iii) Others (as ii above)	*Rs.300/- per head

\*Provided that the Rs.750/- and Rs.300/- ticket is optional for Nationals of countries other than mentioned in (i) above. This would entitle the ticket holder to additional facilities as specified by Director General, by order, from time to time.